

OPEN OFFER FOR ACQUISITION OF 8,20,000 (EIGHT LAKHS TWENTY THOUSAND) FULLY PAID-UP EQUITY SHARES OF RS. 10/- EACH REPRESENTING 26.03% OF TOTAL EQUITY AND VOTING SHARE CAPITAL OF TARGET COMPANY AT A PRICE OF RS. 73.00/- (RUPEES SEVENTY-THREE ONLY) PER FULLY PAID-UP EQUITY SHARE ("OFFER PRICE"), PAYABLE IN CASH BY MS. DEVI DINESHBHAI PANDYA ("ACQUIRER NO. 1"), MR. DEV DINESHBHAI PANDYA ("ACQUIRER NO. 2") AND MR. JIGAR DINESHKUMAR PANDYA ("ACQUIRER NO. 3) (HEREINAFTER COLLECTIVELY REFER TO AS "ACQUIRERS") WITH AN INTENTION TO ACQUIRE CONTROL OF THE TARGET COMPANY.

This Post Offer Advertisement is being issued by **Beeline Capital Advisors Private Limited (Manager to the Offer)**, on behalf of Acquirers, in connection with the offer made by the Acquirers, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was published on Monday, November 20, 2023 in the Financial Express (National English Daily), JANSATTA (National Hindi Daily), Pratahkal (Marathi - Regional Language) since Stock Exchange is situated at Mumbai- Maharashtra and Financial Express (Regional Gujarati Daily) since registered office of the target Company is situated at Ahmedabad - Gujarat.

- 1. Name of the Target Company : Scarnose International Limited
- 2. Name of the Acquirer(s) and PAC : Ms. Devi Dineshbhai Pandya (Acquirer No. 1), Mr. Dev Dineshbhai Pandya (Acquirer No. 2), and Mr. Jigar Dineshbhai Pandya (Acquirer No. 3)
- 3. Name of the Manager to the Offer : Beeline Capital Advisors Private Limited
- 4. Name of the Registrar to the Offer : Cameo Corporate Services Limited
- 5. Offer Details :
 - a. Date of Opening of the Offer : Wednesday, February 14, 2024
 - b. Date of Closure of the Offer : Wednesday, February 28, 2024
- 6. Date of Payment of Consideration : Not Applicable as no shares were tendered in the Open Offer.
- 7. Details of Acquisition

Sr. No.	Particulars	Proposed in the Offer Document		Actuals	
1	Offer Price	Rs. 73.00		Rs. 73.00	
2	Aggregate number of shares tendered	820000 ¹		NIL	
3	Aggregate number of shares accepted	820000 ¹		NIL	
4	Size of the Offer (Number of shares multiplied by offer price per share)	Rs. 5,98,60,000/-		NIL	
5	Shareholding of the Acquirers before agreements/ Public Announcement (No. & %)	Nil Equity Shares constituting 0.00% of total equity/voting capital of TC		Nil Equity Shares constituting 0.00% of total equity/voting capital of TC	
6	Shares Acquired by way of Agreements ● Number ● % of Fully Diluted Equity Share Capital	19,50,000 Equity Shares constituting 61.90% of total equity/voting capital of TC		NIL ^	
7	Shares Acquired by way of Open Offer ● Number ● % of Fully Diluted Equity Share Capital	8,20,000 Equity Shares constituting 26.03% of total equity/voting capital of TC ¹		NIL	
8	Shares acquired after Detailed Public Statement ● Number of shares acquired ● Price of the shares acquired ● % of the shares acquired	NIL ^			
9	Post offer shareholding of Acquirers ● Number ● % of Fully Diluted Equity Share Capital	27,70,000 Equity Shares constituting 87.93% of total equity/voting capital of TC ¹		NIL ^	
10	Pre & Post offer shareholding of the Public ● Number ● % of Fully Diluted Equity Share Capital	Pre Offer	Post Offer ¹	Pre Offer	Post Offer
		1200150	380150	1200150	1200150
		38.10%	12.07%	38.10%	38.10%

¹ Assuming full acceptance in the open offer.
^ Share Purchase Agreement for 19,50,000 Equity Shares was entered into between the Sellers and Acquirers. However, as of the date of this post-offer advertisement, the Acquirers have not yet acquired the 19,50,000 Equity Shares, constituting 61.90% of the total equity/voting capital of TC from the sellers.
8. The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in) , BSE Limited (www.bseindia.com) where the Target Company is listed and the registered office of the Target Company.

ISSUED BY MANAGER TO THE OPEN OFFER FOR AND ON BEHALF OF THE ACQUIRERS MS. DEVI DINESHBHAI PANDYA ("ACQUIRER NO. 1"), MR. DEV DINESHBHAI PANDYA ("ACQUIRER NO. 2") AND MR. JIGAR DINESHKUMAR PANDYA ("ACQUIRER NO. 3)